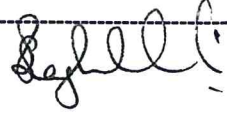



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 76/14	IA 57/17 in TP 70/16	For orders	397/ 398	Murugayah Kanapaty & 2 Others Vs Malind Properties Pvt. Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Raghuram Cadambi 9900039859	Respondents	
2j.	RAFEELIA SHARIFA 7259700201	Petitioner	

ORDER

Matter is listed today for passing order in I.A 57/17. Already we have heard both sides on this I.A 57/17. List it for orders on 28/11/2017.


Member (T)


Member (J)